

SPECIAL BENCH ITEM NO. 114

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 106/ALD/2022

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm

NAME OF THE COMPANY	M/S INDUSTRIAL YARNS & THREADS (INDIA) PVT. LTD. (THROUGH ANIL KUMAR, LIQUIDATOR)
UNDER SECTION	SEC 59(7) IBC R/W REG. 38 IBBI

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anil Kumar, PCS.

: *For the Liquidator in person*

ORDER

A date is requested by Ld. Authorized Representative of the applicant that he could not comply the last order. The same be made within two week.

Let the matter be listed on 14th April, 2023.

-Sd-

(Ashish Verma)
Member (Technical)

-Sd-

(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*